

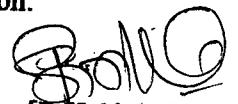
Item No.7
OA No. 399 of 2005
Dt. 05.07.2005.

None for the applicant.

Shri G.K. Agarwal, ASC for the respondents.

Defects were points out by the office which have not been removed. On the last two dates none had appeared before the Registrar to remove the defects and today also when the case is called out no-one appeared on behalf of the applicant. However, Shri G.K. Agarwal, learned Addl. Standing Counsel for the respondents is present.

In view of above, this OA is dismissed for non-prosecution.


[P.K. Sinha]/VC

skj